

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11th day of **April**, 2019

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00301/2013

Vidyadhar Mishra

.....**Applicant.**

V E R S U S

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri Bashist Tiwari

O R D E R

List revised. None present for the applicant. Shri Bashist Tiwari, counsel for the respondents is present.

2. Even on the last occasion i.e. on 18.02.2019 and 07.03.2019 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/